

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00217/2019

Wednesday, this the 27th day of March 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. Arun.P.Vasudevan, aged 31 years
S/o.Vasudevan P.N
Residing at Punchadath House
Mulayam P.O
Valakkavu, Mannur
Thrissur – 680 751
2. Vidyamol T.H, Aged 30 years
W/o.Arun Kumar
Residing at Thaiparambil House
Thumping P.O
Alappuzha – 688 008
3. Rashma Theres K.Joy, aged 27 years
W/o.Rony
Residing at Moonjely House
Puthenpally, Varapuzha P.O
Ernakulam – 683 517
4. Anisha M, aged 29 years
W/o.Jyothis.M
Residing at Meledath House
Edakkad P.O
Kadambur, Kannur – 670 663
5. Abdulla Anshad.S, aged 31 years
S/o.Shamsudhin .M
Residing at Darul Aman
Nettur P.O, Maradu
Ernakulam – 682 040
6. Appu.M.S, aged 27 years
S/o.Sivan M.K
Residing at Muringathara House
Marappalam West
Azhicode P.O
Thrissur District, Pin. 680 666
7. Anju Santhosh, aged 32 years
D/o.Late C.R.Santhosh
Residing at Chiraparambil House

House No.11/107C
South Thamaraparambu
Fort Kochi – 682 001

8. Rohna Bastin, Aged 26 years
W/o.Silvanos.V.Antony
Residing at 15/322D, Veliyath House
Moolamkuzhi, Mundamveli P.O
Kochi – 682 507
9. Jithin K.T, aged 30 years
S/o.Thankappan K.K
Residing at Kuruppathparambil
M.G.Nagar Plot No.551
P.O, Punkunnam
Thrissur – 680 002
10. Rijun K.V, aged 24 years
S/o.Divakaran K.V
Residing at Kunnummalthazham
Vengeri P.O
Kozhikode – 673 010
11. Syamlal A.B, aged 26 years
S/o.Bhaskaran M
Residing at Syam Nivas
CNRA – 130 A
Chathiyode Lane
Nalanchira, Muttada P.O
Thiruvananthapuram-695 025
12. Aswathy Mohandas, aged 30 years
D/o.Mohandas
Residing at 9/201, Krishna Kripa
Kusumagiri P.O
Kakkanad, Kochi – 682 030

..... **Applicants**

(By Advocate Mr.Elvin Peter P.J)

V e r s u s

1. Union of India
represented by its Secretary
Ministry of Defence
New Delhi – 110 001
2. The Secretary
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel & Training
North Block, New Delhi- 110 001
3. The Chief of Naval Staff
Ministry of Defence
Sena Bhawan
New Delhi – 110 011

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4. The Flag Officer Commanding-in-Chief
Civilian Recruitment Cell
Southern Naval Command
Naval Base, Kochi – 682 004 **Respondents**

(By Advocate – Mr.C.Rajendran)

This Original Application having been heard on 27.3.2019, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Heard Mr.Elvin Peter P.J, learned counsel for the applicants.

2. Applicants are candidates who had appeared in the written examination conducted in August 2017 in response to Annexure A-1 notification. The issue relating to their eligibility vis-a-vis promotees was taken up before the Principal Bench of this Tribunal in O.A 3042/2016 which was decided on 18.12.2018 setting aside the notification. It is stated by the learned counsel for the applicants that a review is pending against the said order before the Principal Bench .

3. Shri.C.Rajendran takes notice on behalf of the respondents. The issue as it stands before us, there is no scope for this Tribunal to consider the very same issue so long as the review remains pending before the Principal Bench. The Original Application is dismissed. The applicants are granted liberty to approach the appropriate forum, if they choose to do so. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures

Annexure A1 - True copy of notification issued by the 4th respondent for appointment to the post of Draughtsman Grade II.

Annexure A2 - True copy of the admit card issued by the respondents to the 5th applicant

Annexure A3 - True copy of the admit card issued by the respondents to the 7th applicant

Annexure A4 - True copy of the admit card issued by the respondents to the 8th applicant

Annexure A5 - True copy of the order dated 5.4.2010 issued by the 1st respondent

Annexure A6 - True copy of the reply dated 19.2.2019 issued by the Public Information Officer in the office of the 4th respondent to the 9th applicant

Annexure A7 - True copy of the order dated 10.2.2015 issued by the 2nd respondent

Annexure A8 - True copy of the order dated 6.4.2015 issued by the 1st respondent

Annexure A8(a) - True copy of the order dated 16.11.2015 issued by the 2nd respondent

Annexure A9 - True copy of the reply statement filed by the respondents in O.A No.3042/2016 before the CAT, Principal Bench, New Delhi

Annexure A10 - True copy of the Order dated 18.12.2018 in O.A No.3042/2016 of the CAT, Principal Bench, New Delhi

Annexure A11 - True copy of the notification issued by the 2nd respondent for filling up the post of Senior Draughtsman in the Naval Armament Inspectorate

Annexure A12 - True copy of the select list published by the 2nd respondent for filling up the post of Senior Draughtsman in the Naval Armament Inspectorate

Annexure A13 - True copy of the Notification issued for filling up the post of Senior Draughtsman in the Ministry of Water Resources Department.

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